

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

ITEM No. 301  
RCP(IB)- 6/ND/2023  
(Old Case IB120(ND)/2021)

**IN THE MATTER OF:**

Capital Trade Links Ltd.  
Vs.  
KDP Buildwell Pvt. Ltd.

.... Petitioner/Applicant  
.... Respondent

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 19.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the FC : Mr. Pankaj Agarwal, Mr. S. Srivatava, Advs.  
For the Respondent : Mr. Rishi Kapoor, Ms. Deboleena Dutta, Advs.

**ORDER**

Arguments heard. Parties are at liberty to file written submissions along with case laws, if any, within ten days.

List the matter for compliance **on 07.05.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay